

Annexure - 3

Name of the corporate debtor: SRINITHI ENTERPRISES PRIVATE LIMITED

Date of commencement of CIRP: 04.04.2025.; List of creditors as on: 19.02.2026

(Amount in Rs.)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed										
1.	HDFC BANK LIMITED			607227493	607227493	Financial - secured			No	80.17%	NA	NA	607227493	SUBJECT TO VERIFICATION OF UPDATED BOOKS OF ACCOUNT
2.	BANK OF BARODA			1668511	1668511	Financial - secured			No	0.22%	NA	NA	1668511	SUBJECT TO VERIFICATION OF UPDATED BOOKS OF ACCOUNT
3.	TOTAL			608896004	608896004					80.39%			608896004	

For SRINITHI ENTERPRISES PRIVATE LIMITED
(UNDER CIRP)

C. Sanjevi

SANJEEVI C
RESOLUTION PROFESSIONAL
IP REGN. No.

IPREGN-003/IP-180010872017-18/11215



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Date of commencement of CIRP: 04.04.2025.; List of creditors as on: 19.02.2026

(Amount in Rs.)

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC				Amount of any mutual dues, that may be set-off	Amount of claim admitted
1.	HDFC BANK LIMITED			607227493	607227493	Financial - secured				No	80.17%	NA	NA	607227493	SUBJECT TO VERIFICATION OF UPDATED BOOKS OF ACCOUNT
2.	BANK OF BARODA			1668511	1668511	Financial - secured				No	0.22%	NA	NA	1668511	SUBJECT TO VERIFICATION OF UPDATED BOOKS OF ACCOUNT
3.	TOTAL			608896004	608896004						80.39%			608896004	

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(UNDER CIRP)

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